

**CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

**w.e.f. 07.02.2024**

**DIVISION BENCHES**

1	<b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice Arun Kumar Rai</b>	<b>(Monday to Thursday)</b>  <b>(Whole day)</b>  <b>Friday (1<sup>st</sup> Half)</b>	LPA [year 2022 onwards]; W.P.(PIL); WPT; T.A.; Tax Cases; Company Appeal; Cases related to Judicial Officers; Cases referred to D.B.; Vires & Validity of Acts and Rules; Cont.(Cvl.); Cont.(Cr.); Cont. (Appl.) ; A.C. (D.B.) :- Orders, Admission, Hearing Special Bench for monitoring cases involving MP & MLA Commercial Appellate Division including all matters arising out of Commercial Courts. All residual and other matters. Tied up and Assigned matters
2	<b>Hon'ble Mr. Justice Sujit Narayan Prasad &amp; Hon'ble Mr. Justice Pradeep Kumar Srivastava</b>	<b>(Monday to Thursday)</b>  <b>(Whole day)</b>	Cr.Appeal (D.B.)[ year upto 2017 ]; D. Ref.; W.P. (Habaes Corpus); W.P.(Cr) arising out of preventive detention; Writ petitions relating to mercy petitions or applications for commutation; CAT matters; matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench; CMP:-Orders, Admission & Hearing.  Tied up and Assigned matters
3	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay &amp; Hon'ble Mr. Justice Deepak Roshan</b>	<b>(Monday to Thursday)</b>  <b>(Whole day)</b>	LPA [year upto Year 2021]; F.A.; All matters relating to Mines( including Minor Mineral); All matters relating to Tender, Auction/E-Auction :- Fresh Filing, Orders, Admission & Hearing.  Tied up and Assigned matters
4	<b>Hon'ble Mr. Justice Ratnaker Bhengra &amp; Hon'ble Mr. Justice AmbujNath</b>	<b>(Monday to Thursday)</b>  <b>(Whole day)</b>	Cr.Appeal (D.B.).[2018 onwards]; Acq. Appeal (D.B.); Govt. Appeal (D.B.); Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.); Cr.M.P.(D.B.); Cr. Rev.(D.B.) :- Orders, Admission & Hearing  Tied up and Assigned matters

## SINGLE BENCHES

1	<b>Hon'ble The Acting Chief Justice</b>	<b>(Friday) (After the Division Bench)</b>	Arbitration Matters; S.A. and all residual matters :- Orders, Admission & Hearing. Tied –up & Assigned matters
2	<b>Hon'ble Mr. Justice Sujit Narayan Prasad</b>	<b>(Friday) (Whole day)</b>	A.B.A; B.A.; WP(Cr); Cr.M.P.; Cr Rev. relating to N.I.A. Act; P.M.L. Act; Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing WPC (year 2024)- Fresh filing CMP under Article 227 of Constitution of India :- Fresh filing, Orders, Admission & Hearing Tied –up & Assigned matters
3	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay</b>	<b>(Friday) (Whole day)</b>	WPC (year 2024)- Fresh filing Cont. (Cvl.) matters (year 2023 onwards) :- Orders, Admission & Hearing. Tied up & Assigned matters .
4	<b>Hon'ble Mr. Justice Ratnaker Bhengra</b>	<b>(Friday) (Whole day)</b>	B.A - Admission Tied up & Assigned matters
5	<b>Sri Ananda Sen, J.</b>	<b>( Monday to Thursday) (Whole day)</b>	WPC [year 2019 to 2023] ; WPC ( under Article 227 of Constitution of India :- Fresh Filing, Orders, Admission & Hearing. WP(Cr) [even number] :-Fresh filing,Orders, Admission & Hearing CMP ( Other than under Article 227 of Constitution of India) :- Fresh Filing, Orders, Admission & Hearing.
		<b>Friday (Whole Day)</b>	Cr. Appeal (S.J.) (year 2022 onwards ) :- Fresh Filing, Orders, Admission & Hearing. Specially assigned old criminal matters Tied –up & Assigned matters
6	<b>Hon'ble Dr. Justice S.N. Pathak</b>	<b>(Monday to Friday) (Whole Day)</b>	WPS [year upto 2015]; WPC grouping (arising out of Arbitration and Conciliation Act); Tr. Petn. (cvl), C.R., A.C. (SB), Testamentary Suits; Probate and Letters of Administration matters, Cr. Appeal (S.J.) (year 2020-2021) :- Fresh Filing. Orders, Admission & Hearing Tied up & Assigned matters
7	<b>Hon'ble Mr. Justice Rajesh Shankar</b>	<b>(Monday to Friday) (Whole day)</b>	WPS [ from year 2019 to 2022 ]; Cont.(Cvl.) matters (year upto 2022) :- Fresh Filing, Orders, Admission & Hearing. Tied up & Assigned matters

8	<b>Hon'ble Mr. Justice Anil Kumar Choudhary</b>	<b>(Monday to Friday) (Whole Day)</b>	WPC [year 2016 to 2018]; Cr.M.P.(year 2021 onwards); WPL ; C. Ref.; Company Petitions; Company Appeals(SJ); Original Criminal Miscellaneous cases (arising out of Company matters); Suits (arising out of company matters) :- Fresh Filing,Orders, Admission & Hearing Tied up & Assigned matters
9	<b>Hon'ble Mr. Justice Rajesh Kumar</b>	<b>(Monday to Friday) (Whole Day)</b>	B.A. :- Orders, Admission. WPS [year 2024] :- Fresh Filing, Orders, Admission & Hearing WP(Cr) [odd number] :-Fresh filing,Orders, Admission & Hearing Tied up & Assigned matters
10	<b>Hon'ble Mrs. Justice Anubha Rawat Choudhary</b>	<b>(Monday to Wednesday) (Whole day)</b>	WPS [year 2023] :- Fresh Filing, Orders, Admission & Hearing Tied –up & Assigned matters
		<b>(Thursday to Friday) (Whole day)</b>	Cr.Rev. [year 2022]:- Fresh filing, Orders, Admission & Hearing.
11	<b>Hon'ble Mr. Justice Sanjay Kumar Dwivedi</b>	<b>(Monday to Tuesday) (Whole day)</b>	A.B.A. :- Orders, Admission.
		<b>(Wednesday to Friday) (Whole day)</b>	Cr.M.P. (year upto 2020); Cr. Ref. Tr. Pet.(Cr.); All matters related to Fodder Scam :- Fresh filing, Orders, Admission & Hearing. Tied up & Assigned matters
12	<b>Hon'ble Mr. Justice Deepak Roshan</b>	<b>(Friday) (Whole day)</b>	WPS [year 2018] :- Fresh Filing, Orders, Admission& Hearing. Tied up & Assigned matters
13	<b>Hon'ble Mr. Justice Subhash Chand</b>	<b>(Monday to Wednesday) (Whole day)</b>	M.A. (From year 2018 onwards) ; F.A. (Other than specially assigned matters) :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
		<b>( Thursday to Friday) (Whole day)</b>	Cr.Rev. ( year 2023 onwards ):- Fresh Filing, Orders, Admission & Hearing
14	<b>Hon'ble Mr. Justice Gautam Kumar Choudhary</b>	<b>(Monday to Tuesday) (Whole day)</b>	WPC [year upto 2013]:- Fresh filing, Orders, Admission & Hearing. Tied up & Assigned matters
		<b>(Wednesday to Friday) (Whole day)</b>	Cr. Appeal (S.J.) [ year 2012 to 2016 ] :- Fresh filing, Orders, Admission & Hearing.

15	<b>Hon'ble Mr. Justice Ambuj Nath</b>	( Friday ) ( Whole day )	WPC [year 2014 & 2015 ]:- Fresh filing, Orders, Admission & Hearing.  B.A :- Admission Tied up &Assigned matters
16	<b>Hon'ble Mr. Justice Navneet Kumar</b>	( Monday to Wednesday )  ( Whole day )	Cr. Appeal (S.J.) [ year 2017 to 2019 ], Acq. Appeal :- Fresh Filing, Orders, Admission & Hearing  Tied –up & Assigned matters
		( Thursday and Friday ) ( Whole day )	Cr.Rev. ( From year 2017 to 2021) :- Fresh Filing, Orders, Admission & Hearing
17	<b>Hon'ble Mr. Justice Sanjay Prasad</b>	( Monday to Tuesday ) ( Whole day )	WPS [year 2016 & 2017] :- Fresh Filing, Orders, Admission& Hearing.
		( Wednesday to Friday ) ( Whole day )	Cr. Appeal (S.J.) (year up to 2011) :- Orders, Admission & Hearing.  Tied up & Assigned matters
18	<b>Hon'ble Mr. Justice Pradeep Kumar Srivastava</b>	( Friday ) ( Whole day )	Cr.Rev. ( upto 2016) :- Fresh Filing, Orders, Admission & Hearing  Specially assigned old civil matters Tied up &Assigned matters
19	<b>Hon'ble Mr. Justice Arun Kumar Rai</b>	( Friday ) ( After the Division Bench )	M.A (year up to 2017) :- Fresh filing, Orders, Admission & Hearing.

- Note :**
1. ALL MOTIONS FOR URGENT/ORDINARY LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.
  2. LISTING OF CIVIL REVIEW CASES SHALL BE MADE IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION/ TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.
  3. ALL REGULAR B.A./A.B.A. MATTERS EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS SHALL ONLY BE HEARD BY THE REGULAR BENCH
  4. ALL MATTERS, EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS RELATING TO NIA ACT; P.M.L.ACT & PC ACT LIKE B.A./A.B.A./WP(Cr)/ CrMP/Cr Rev SHALL ONLY BE HEARD BY THE DESIGNATED BENCH/ BENCHES. THIS SHALL COME INTO EFFECT FORTHWITH IN SUPPRESSION OF ALL PREVIOUS OFFICE ORDERS PART HARD OR ASSIGNMENT IF ANY ETC.
  5. ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RAJESH KUMAR
  6. ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE SANJAY KUMAR DWIVEDI
  7. ALL CONT(CVL) AND CONT(CRL) MATTERS OF DIVISION BENCH SHALL ONLY BE HEARD BY THE DIVISION BENCH NO.1
  8. ALL CONT(CVL) AND CMP MATTERS SHALL ONLY BE HEARD BY THE DESIGNATED BENCH(ES)